

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/312/2020

DATED THIS THE 04th DAY OF FEBRUARY, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

K.Vinod Kumar
Aged about 33 years
S/o. Late Krishna Gowda
Vill. Panyadahundi
Post. Badnaguppa
Dist+Taluk: Chamrajnagar
Karnataka.

....Applicant

(By Advocate Shri M.Rajakumar)

Vs.

1. Senior Divisional Commercial Manager
South Western Railway
Commercial Department
Mysore Division
Mysore - 570001.

2. Senior Divisional Personnel Officer
South Western Railway
Personnel Department
Mysore Division
Mysore - 570001.

3. Senior Deputy General Manager
Vigilance Branch
Zonal Head Office
South Western Railway
Gadag Road
Hubli – 580020.

4. Union of India
Through the General Manager
South Western Railway
Rail Soudha, Gadag Road
Hubli – 580020.Respondents

(By Advocate Shri N.Amaresh)

ORDER (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

At the very outset, Shri N.Amaresh, learned counsel representing the respondents submitted that the respondents have already withdrawn the impugned order dated 12.05.2020 and they have also issued a fresh order on 16.10.2020 which has already become a subject matter of challenge in OA.No.37/2021 before this Tribunal.

2. Learned Counsel further submitted that in view of the subsequent developments, nothing survives in the present Original Application.
3. In view of the aforesated fact, the OA is disposed of having been rendered infructuous.
4. There shall be no orders so as to costs.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

/ps/

**(SURESH KUMAR MONGA)
MEMBER (J)**